NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 97(ND)2006 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY: M/s. Nagesh Hosiery Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

KRISHNA KIMAR for Settinens Forthe Thaustubh Shulla Adu feur — to The Rena Mehours Petrtuer Reny mehre Moyest Mehour Petritioner N. Jelle =

ORDER

- Petitioners with Counsel.
- 2. Despite directions for the parties to be present in Court, the Respondents are not here. Ld. Counsel appearing for the respondents prays for one further opportunity. The previous order sheets reflect that they have deliberately been procrastinating the proceedings. One last opportunity is being granted to the respondents to appear in Court subject to payment of cost of Rs.20, 000/- to the Prime Ministers Relief Fund.
- 3. To come up on 07.11.2016.

(Ina Malhotra) Member Judicial